

Shri Bade:
Shri Basumatari:
Shri Nath Pai:
Shri Surendranath Dwivedy:
Shri Hari Vishnu Kamath:

Will the Minister of External Affairs be pleased to state:

(a) whether the Chinese Embassy in New Delhi had lodged a complaint with Government about the disappearance of a young Chinese working in the Information Section of the Embassy since the 29th September, 1966;

(b) whether the youngman has since been found; and

(c) if so, where and how he was missing?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) and (c). No, Sir, he has not yet been found. Investigations are still continuing. The Chinese Embassy's cooperation has not been forthcoming and this has hampered the investigations.

U. N. Resolution on Fiji

1971. Shri Madhu Limaye: Will the Minister of External Affairs be pleased to state:

(a) whether the United Nations passed any Resolution on granting Independence to Fiji;

(b) the stage reached in Fiji's progress towards Independence; and

(c) the reaction of the British Government to the U.N. Resolution?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir. The U.N. Special Committee on Decolonisation passed a resolution on the 7th September, 1966 by which it called on the United Kingdom to take immediate steps to hold general elections in the Territory, to establish a representative Government and transfer full powers to that government and to fix an early date for the attainment of independence by

the Territory. The resolution also called for the appointment of a U.N. visiting mission to the territory.

(b) No date has so far been fixed for Fiji's independence though elections were recently held in the Territory under the latest Constitutional reforms.

(c) The British Government have not accepted the two principal elements of the resolution, viz., the introduction of an electoral roll based on the principle of one man one vote without any communal representation and the visit of a U.N. mission to the territory.

राष्ट्रीय रक्षा कोष

1972. श्री विद्वनाथ पाण्डेय :
 श्री रा० स० तिवारी :
 श्री श्रींकार लाल बेरवा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के राष्ट्रीय रक्षा कोष में 31 अक्टूबर, 1966 तक कुल कितनी धनराशि मिनी है;

(ख) विदेशों से कुल कितनी धनराशि प्राप्त हुई है ;

(ग) विभिन्न राज्यों से कुल कितनी धनराशि प्राप्त हुई है; और

(घ) इस कोष में से अब तक कुल कितनी धनराशि खर्च की गई है ?

प्रधान मंत्री तथा अनु शक्ति मंत्री (श्रीमती इन्दिरा गांधी) : (क) से (ग). एक विवरण सभा पटल पर रखा गया है, (पुस्तकालय में रखा गया, देखिये संख्या L.T. 7363/66]

(घ) रक्षा-उपकरण के क्रय, सशस्त्र सेनाओं और देश की सुरक्षा में लगे हुए अन्य

श्रुतियों तथा उन के परिवारों के कल्याण और पाकिस्तान से हुए संघर्ष से प्रभावित नागरिक जनता के बीच सहायता-कार्य के लिए अब तक कोष से कुल 33.16 करोड़ रुपये के अनुदान स्वीकृत किये गये हैं ।

Criminal Identification Laboratory

1973. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether India's first laboratory for activation analysis, a new method of criminal identification, is being set up at the Atomic Energy Establishment, Trombay;

(b) if so, the special features thereof; and

(c) when it is likely to start functioning?

The Prime Minister and Minister of Atomic Energy (Shri Indira Gandhi): (a) Yes, Sir. A unit is being set up at the Atomic Energy Establishment Trombay, in collaboration with the Central Forensic Science Laboratory, Calcutta.

(b) The special features of the technique, which is based on the characterisation of the sample on the basis of its inorganic constituents which are rendered radioactive by neutron irradiation, are its high sensitivity and selectivity. Moreover in favourable cases, the analysis does not involve the destruction of the specimens.

(c) The equipment required is being fabricated at Trombay in order to reduce outlay on foreign exchange and it is expected that the laboratory will start functioning by the middle of 1967.

India's Trade with North Vietnam and Cuba

**1974. Shri D. C. Sharma:
Shri Kolla Venkaiah:**

Will the Minister of External Affairs be pleased to state:

(a) whether U.S.A. have asked India to discontinue trade with North Vietnam and Cuba if she wants to continue to get foodgrains under the Food for Peace Programme; and

(b) if so, the reaction of Government thereto; and

(c) the action proposed to be taken in the matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). The U.S. Government have informed the Government of India of provisions in their Food for Peace Act excluding from its benefits any nation which sells, furnishes or allows its ships or aircraft to carry any commodities to or from North Vietnam and a similar provision regarding Cuba which is qualified so as not to affect a nation having trade in agricultural commodities with that country. They have not asked India to discontinue trade and the Government of India do not feel called upon to express any reaction or take any action. We maintain our sovereign right to have trade or other relations with any state.

काठमांडू में विदेशी डाकघर (फारेन पोस्ट आफिस)

1975. श्री विभूति मिश्र : क्या विदेशी डाकघर-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार काठमांडू (नेपाल) में लगभग 10 लाख रुपये की लागत में एक विदेशी डाकघर (फारेन पोस्ट आफिस) स्थापित करने का है;

(ख) यदि हां, तो क्या नेपाल सरकार इस डाकघर के जरिये अन्य देशों में पत्र-व्यवहार करेगी; और

(ग) यदि हां, तो इस सेवा के लिये नेपाल सरकार का दायित्व कितना होगा ?